

COURT-I

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 123 of 2016 &
IA NO. 279 OF 2016**

Dated: 17th August , 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

National Solar Energy Federation of India Appellant(s)

Vs.

Bihar Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant (s) : Mr. Abhishek Malhotra
Mr. Aditya K. Singh
Mr. Ankit

ORDER

Admit. Issue notice to the Respondent returnable on 03.10.2016.
Dasti, in addition, is permitted.

List the matter on **03.10.2016**. In the meantime, learned counsel for the respondent may file reply on or before 15.09.2016 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 29.09.2016 after serving copy on the other side.

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**